GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION No.685 TO BE ANSWERED ON 20.07.2022

SUSPENSION OF MPLAD FUNDS

685. SHRI SHYAM SINGH YADAV:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the total amount of MPLAD funds made unavailable/suspended by the Government during the financial year 2019-20, 2020-21 and 2021-22;
- (b) whether the Government has maintained any data about the purposes for which these funds have been utilized;
- (c) if so, the details thereof;
- (d) the amount of these funds that have remained unutilized;
- (e) whether the Government intends to spend MPLAD funds in each Member of Parliament constituency in proportion to the funds suspended/ taken away; and
- (f) if so, the details in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) For the FY 2019-20 the entire MPLADS fund was made available and nothing was suspended. For the FY 2020-21 the entire MPLADS fund of Rs.5 Crore per Member of Parliament was suspended and nothing was made available. For the FY 2021-22 a partial of MPLADS fund of Rs.3 Crore per Member of Parliament was suspended and rest of Rs.2 crore per MP was made available.

(b), (c) & (d) The above funds to the amount of Rs.8 Crore per Member of Parliament for the year 2020-21(full) and 2021-22(partial) were placed at the disposal of the Ministry of Finance for managing the health and adverse impacts of Covid-19 on the society. Hence, the Ministry of Statistics and Programme Implementation has no data/details about the purposes for which these funds have been utilized or whether any part of the same has remained unutilised.

(e) & (f) Question Does not arise.
